SUPPLEMENTARY DEMANDS FOR GRANTS OF UNION TERRITORY JAMMU AND KASHMIR, 2020-21

MR. DEPUTY CHAIRMAN: Now, Supplementary Demands for Grants (Union Territory of Jammu and Kashmir), 2020-21. Shrimati Nirmala Sitharaman to lay.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I rise to lay a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Union Territory of Jammu and Kashmir (with Legislature) for the year 2020-21.

THE BUDGET OF UNION TERRITORY OF JAMMU AND KASHMIR, 2021–2022

MR. DEPUTY CHAIRMAN: Now, the Budget of Union Territory of Jammu and Kashmir, 2021-22. Shrimati Nirmala Sitharaman to lay.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I rise to lay on the Table, statements (in English and Hindi) of the estimated receipts and expenditure (2021-22) of the Union Territory of Jammu and Kashmir (with Legislature).

SUPPLEMENTARY DEMANDS FOR GRANTS OF UNION TERRITORY PUDUCHERRY, 2020-21

MR. DEPUTY CHAIRMAN: Now, Supplementary Demands for Grants of Union Territory of Puducherry, 2020-21. Shrimati Nirmala Sitharaman to lay.

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Sir, I rise to lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants in respect of Union Territory of Puducherry (with Legislature) for the year 2020-21.